

(b) to (e) The Department of Space is working very closely with the Ministry of Home Affairs, Department of Science & Technology and Indian Meteorological Department in the field of Disaster Management. Space based platforms are being used for early warning of cyclones and other weather events. Assistance from Department of Space is also being made available for emergency communications. A Geographical information System (GIS) based database for emergency management is also proposed to be set up in partnership with National Remote Sensing Authority (NRSA) and Indian Space Research Organisation (ISRO), Department of Space inputs are also an essential part of hazard zonation.

Sexual harassment of women in police custody

†1512. DR. PRABHA THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of cases relating to the sexual harassment of women in police custody have increased; and

(b) if so, the State-wise details of the extent of increase therein and the number of accused who have been punished during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): (a) As per the statistics available with the National Crime Records Bureau, the number of cases of custodial rape during reported the last five years is as follows:

Year	No. of cases
1998	4
1999	4
2000	2
2001	0
2002	3

(b) A statement on number of cases reported, persons arrested, persons chargesheeted and persons convicted in the last five years is given in the Statement.

†Original notice of the question was received in Hindi.

Statement

Cases reported, persons arrested, charge-sheeted and convicted in custodial rape during 1998-2002

Sl.No.	State/UT	1998					1999					2000				
		Cases Reported	Per-sons arrest- ed	Per-sons charge- sheet- ed	Per-sons convic- ted	Cases Reported	Per-sons arrest- ed	Per-sons charge- sheet- ed	Per-sons convic- ted	Cases Reported	Per-sons arrest- ed	Per-sons charge- sheet- ed	Per-sons convic- ted			
1	2	3	4	5	6	7	8	9	10	11	12	13	14			
1	Andhra Pradesh	1	0	0	0	2	0	0	0	0	0	0	0			
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0			
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0			
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0			
5	Chhattisgarh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA			
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0			
7	Gujarat	1	5	5	0	0	0	0	0	0	0	0	0			
8	Haryana	0	0	0	0	1	0	0	0	0	0	0	0			
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0			
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0			
11	Jharkhand	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA			
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0			
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0			
14	Madhya Pradesh	0	0	0	0	0	0	0	0	1	0	0	0			

1	2	3	4	5	6	7	8	9	10	11	12	13	14
15	Maharashtra	1	1	1	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Orissa	0	0	0	0	0	0	0	0	1	1	1	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttaranchal	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
27	Uttar Pradesh	1	2	2	0	0	0	0	0	0	0	0	0
28	West Bengal	0	0	0	0	1	1	1	0	0	0	0	0
	Total (States)	4	8	8	0	4	1	1	0	2	1	1	0
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
32	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
33	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
35	Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0
	Total (UTs)												
	Total (All-India)	4	8	8	0	4	1	1	0	2	1	1	0

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Cases reported, persons arrested, charge-sheeted and convicted in custodial rape during 1998-2002 (Contd.)

Sl. No.	State/UT	2001				2002			
		Cases Reported	Persons Arrested	Persons Charge-sheeted	Persons Convicted	Cases Reported	Persons Arrested	Persons Charge-sheeted	Persons Convicted
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	0	0	3	0	0	0	0	4
2	Arunchal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	1	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	1	0	0	0
16	Manipur	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0

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1	2	3	4	5	6	7	8	9	10
18	Mizoram	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0
20	Orissa	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0
26	Uttaranchal	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	1	0	0	0
28	West Bengal	0	0	0	0	0	0	0	0
	Total (States)	0	0	3	0	3	0	0	4
29	A&N Islands	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0
31	D&N Haveli	0	0	0	0	0	0	0	0
32	Daman & Diu	0	0	0	0	0	0	0	0
33	Delhi UT	0	0	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0	0	0
35	Pondicherry	0	0	0	0	0	0	0	0
	Total (UTs)	0	0	0	0	0	0	0	0
	Total (All-India)	0	0	3	0	0	3	3	0

Source—Crimes in India (Monthly) N.A. Stands for not available.